the topics of those lectures, and whether we can have a text of the speeches that he made in order to understand (i) whether the foreign exchange has been profitably spent and (ii) whether we can do away with sending cultural delegations and entirely rely on the hon. Minister for cultural contacts with the rest of the world?

Shri HUMAYUN KABIR: I am sure if m_v hon. friend takes care to read my books when they are published, he will learn something more about Indian culture than he knows.

SHRI BHUPESH GUPTA: He says that I should read his books. Which books publish his speeches and how many speeches he has made, may I know? May I also know how many books I have to buy and whether the hon. Minister will bear some of the cost of these books?

(No reply.)

SHRI A. D. MANI: Would the Minister be able to say how long he was out of India on account of this tour?

SHRI HUMAYUN KABIR: I think it was just about five weeks.

AGRICULTURAL CREDIT BANK

*406. SHRI BABUBHAI CHINAI: Will the Minister of FINANCE be pleased t state:

- (a) whether there is any proposal under Government's consideration to set up an Agricultural Credit Bank; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R BHAGAT): (a) and (b) A proposal to set up an Agricultural Development Finance Corporation for augmenting the resources of medium-term and long-term finance for agricultural development is under consideration. Full details thereof have not yet been formulated.

CITY COMPENSATORY ALLOWANCE TO DELHI UNIVERSITY TEACHERS

- *407. SHRI A. C. GILBERT: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the city compensatory allowance is not given to the teachers in the Delhi University;
- (b) if so, what are the reasons for the same:
- (c) whether the University Grants Commission has any proposal under consideration to give the benefit of this allowance to these teachers; and
- (d) if so, what are the details of the proposal and by when a decision is likely to be taken thereon?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (d) The teachers of the University of Delhi, having been treated at par with the Gazetted Officers of the Central Government for admissibility of City Compensatory Allowance, have not been paid this allowance so far. However the question of payment of this allowance to the employees of the Central Universities, in the light of Government of India's decision on the recommendations of the Pay Commission in this behalf, is at present under consideration of the University Grants Commission.

MURDERS IN DELHI

- *408. SHRI NIRANJAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of murders which took place in Delhi during the years 1960 and so far in 1961 separately; and
- (b) the number of cases out of them in which culprits were apprehended by the police during this period and the number of those cases which are still to be investigated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) A statement is laid on the Table of the House.